

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-165/2014/12004 /A**

From :- Smti.Jayashree Bora,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Debasish Bhattacharjee,  
District & Sessions Judge  
Sonitpur.

Dated Guwahati the <sup>th</sup> 20 December, 2024

Sub: **Civil vacation.**

Ref:- Your letter No.DJ(S) 4960, dtd. 04.12.2024

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **civil vacation w.e.f. 22.12.2024 to 31.12.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 21.12.2024 till the morning of 02.01.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-165/2014/12005-12006 /A, dated** , 20-12-24

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati 29.
2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

